

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
LOK SABHA

UNSTARRED QUESTION No. 2861
ANSWERED ON 15TH MARCH, 2016

MODERNIZATION OF ABATTOIRS

2861: SHRI J.J.T. NATTERJEE:

Will the MINISTER OF FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether the Government has several schemes for establishment of modern abattoirs and modernization of existing abattoirs in the country, if so, the details thereof;
- (b) whether upscaling of infrastructure of existing abattoirs are included under the modernization scheme of abattoirs, if so, the details thereof ;
- (c) whether local bodies are involved in the execution of the project, if so, the details thereof; and
- (d) whether involvement of private investors on Public Private Partnership (PPP) basis was envisaged, if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES
(SADHVI NIRANJAN JYOTI)

(a) to (d) Yes Madam, Ministry of Food Processing Industries is implementing the Central Sector Scheme for Setting up/ Modernization of Abattoirs under which assistance in the form of grant-in-aid is provided for setting up of new and modernisation of existing abattoirs to local bodies (Municipal Corporations and Panchayats) / Public Sector Undertakings / Co-Operatives/Boards under Government. The Scheme has flexibility for involvement of private investors on Public Private Partnership (PPP) basis. The proposals that are to be implemented under PPP mode shall follow the guidelines for financial support to Public Private Partnerships (PPPs) in infrastructure, issued by Department of Economic Affairs, Ministry of Finance, Government of India, as adopted by each State Government.

The scheme was transferred to the State Governments for implementation under the Centrally Sponsored Scheme of National Mission on Food Processing (NMFP) with effect from 1.04.2014. Proposals received up to 31.03.2014 are being processed by the Ministry under the Central Sector Scheme. Fresh proposals with effect from 01.04.2014 are to be submitted to State Governments. However, the Centrally Sponsored Scheme of NMFP has been delinked from Central support from financial year 2015-16

The scheme envisages a grant of 50% in general areas and 75% in difficult areas for cost of Plant and Machinery (P&M) and Technical Civil Work (TCW) and other eligible items subject to a maximum of Rs.15 crore per abattoir. Difficult areas include North Eastern States including Sikkim, Jammu & Kashmir, Himachal Pradesh, Uttarakhand and ITDP notified areas of the States.

In addition, Department of Animal Husbandry, Dairying and Fisheries, Ministry of Agriculture & Farmers Welfare is running a programme of Rural Slaughter Houses (establishment/ modernization/ expansion) through Panchayati Raj Institutions as a Component under the National Livestock Mission. This Component supports slaughter houses in rural areas, with grant-in-aid under the scheme. However, no grant-in-aid has been released under this component till date.
